

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Senthil Paper and Boards Private Limited Date of Commencement of Liquidation: 14-02-2019; List of Stakeholders as on Date: 24-04-2019; Name of IP: Mr. Palanigounder Eswaramoorthy; Last 5 digitof registration number: 10842

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	3753290	0	3753290	0	0	0	NA
2	Liquidation costs incurred till date	0	1581980	0	1581980	0	0	0	NA
3	Secured financial creditors	03	2281312846	03	2275588386	0	5724460	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	04	1275768484	04	1275768484	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	153	1995807	153	1889257	0	106550	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	143	3760837	143	3597417	0	163420	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	84	133039448	84	116519106	0	16520343	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	<a href="#">Annexure 9</a>
Total		387	3701212692	387	3678697920	0	22514773	0	